Trade at its 21st meeting on 31st October, 1965, recommended the constitution of a Committee to, inter alia. examine and recommend further measures necessary for enabling the industry to obtain its essential requiremateria's. ments of imported raw components, etc. for maintaining the production line. But may I ask the Minister whether the Government had at any stage examined complaints where these industrialists had misused the import licence and also misused the foreign granted to them for raw material and instruments for keeping the production line?

SHRI MANUBHAI SHAH: I have on several occasions replied here to that part of the hon. Member's question confining to export, that out of three to four lakhs of exporters, the total number of people who have defaulted or who have been traced to be defaulters will be 150 to 180 which is a minor fraction and amount involved is very small. And if every time we merely harp on that aspect and not consider the positive side of what they are doing, it will be a disservice to the trade.

As far as the other aspect is concerned—that out of a total import worth Rs. 1,425 crores some portion is reported to be misused by the actual users—it may be quite true that ail the actual users may not be fully utilising their imported raw materials in their own factories and a small portion might be sold in the market. If any complaint is received, that is being enquired into by the police as well as by the Technical Wing.

BLACKETING OF IMPORT ENTITLEMENTS OF NYLON AND TERYLENE YARN ETC.

*74. SHRI P. K. KUMARAN: Will the Minister of COMMERCE be pleased to state whether it is a fact that import entitlements of Nylon and terylene yarn etc., against exports, are being freely quoted and sold in the market at six or seven times the landed costs?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI M. SHAFI QURESHI): Artsilk yarn, including nylon and other synthetic fibres but excluding terylene yarn and polyester fibres are imported under the Artsilk Fabrics Export Promotion Scheme. They are meant for consumption by the manufacturers exporting the fabrics and are not saleable or transferable. Previously some premia were quoted and as such the new changes have been made since 1st August, 1965.

SHRI P. K. KUMARAN: May I know whether any enquiry or investigation has been conducted to find out whether, although they are not saleable, they are being sold at higher rates?

SHRI MANUBHAI SHAH: We did enquire but we could not trace the actual sale. But it is quite true and possible that some people must be selling under the table. All those things do not come to our light.

شری عددالغلی: کدا رزیر صاحب کے نواس میں ایسی بات ہے کہ جو نائلی ٹاپس آئے تھے وہ دو ریت پر انہاں نے ایلی تھے تیفلس برپزز کے لئے ایک ابت بائی کے بھی نہیں لئے ایک ابت بائی کے بھی نہیں دیئے ان پر کلنٹرول نہیں رہا ارد کا بوں نے ۲۰ دیلے ایک ایک کروز بلایا -

†[श्री श्रब्दुल ग्रती: क्या वर्जार माहब के नोटिस में ऐसी बात है कि जो नाइलोन टाप्स ग्राये थे वे दो रेट पर उन्होंने देने थे

 \dagger [] Hindi transliteration.

डिफेंस परपज के लिये ? उन्होंने डिफेंस परपज के लिए एक पाई के भी नहीं दिए; उन पर कन्ट्रोल नहीं रहा और उन्होंने 25-25 लाख का एक-एक करोड़ बनाया ?]

SHRI MANUBHAI SHAH: Firstly, it does not arise out of this question, it is a totally unrelated one. If the hon Member has any fact, I will beseech him to write to us so that we enquire and give him the facts.

SHRIMATI C. AMMANNA RAJA: May I know whether nylon and terylene yarns are being manufactured in India and, if so, why should they be allowed to be imported from abroad? The foreign exchange could be utilised for more essential things.

SHRI MANUBHAI SHAH: The real problem is we are developing a big petro-chemical industry. These are synthetic man-made fibres which are brought into use in the petro-chemical industry. Either the nation has to take a comprehensive view of the petro-chemical industry which will mean an integrated complex or stop production of such things and leave the petro-chemical economy hanging in the air. It is not possible or profitable or advisable to do the latter. Therefore, we allow a limited import of these fibres in anticipation of production. That will be followed by production when that has got to be undertaken.

SHRI M. M. DHARIA: We can understand the views expressed by the hon. Minister just now. But today we find that terylene and nylon are available in the market everywhere. May we know whether that particular cloth is manufactured out of the indigenous fibre produced here or whether it is manufactured out of the fibre imported? And why are they being allowed to be used or consumed in the country itself?

SHRI MANUBHAI SHAH: Well, Sir, as far as terylene is concerned, a big plant has started in Bombay making. I think, nearly four to five

million pounds of terylene a year. Most of the products will be from that. Therefore import of polyester fibre and terylene yarn is being stopped even under this dispensation. There are about 174 man-made fibres; they are much cheaper. So, a small quantity of all of them is coming, not for one year but for 20 or 30 years, for the last so many years. And that is the pattern which is being followed by the manufacturing industry. Which particular fabric contains what percentage of imported component and how much of indigenous component is impossible to say.

شری عبد لغنی: وزیر صاحب یے فرمايا ه كه اگو كوئي آنريبل ممد ان کے نوٹس میں لائے کا تو وہ انکوائری کریلگیے - کیا وہ اس بات کی جانبے کرٹیں کے کہ جو فارن ایکسچیذیے الاکھ روپیئے کا آیفلس کے نام پر دیا گیا اس میں ایک پائی مھی خرچ نهیں هوائي - کیا وہ اس بات کی جانچ کائینگے که وی کون تھا جس نے یہ اسٹیسیت دیا ۔ کیا یہ فیکمٹ ہے کہ اس کے بعد بھی انہیں کر ۲۰۰ لاکھ روپیئے کے قارن ایکسچیلم کی رکمینڈ شن کی گئی بابلن <mark>تایس امپورٹ کرنے کی - لیکن</mark> فائللس ملستری <u>نے</u> اس کو تر_{ان} دون کر دیا -

† श्री ग्रब्दुल गती : वजीर साहब ने फरमाया है कि ग्रगर कोई ग्रानरेबल मम्बर उनके नोटिस में लाएगा तो वह इन्क्वायरी करेंगे । क्या वह इस बात की जांच करायेंगे कि जो फारे। एक्सचेंज 50 लाख रुपये का डिफोंस के नाम पर दिया

^{† |} Hindi transliteration.

गया इसमें एक पाई भी खर्च नहीं हुई। क्या वह इस बात की जांच कराएंगे कि वह कौन था जिसने यह स्टेटमेंट दिया। क्या यह फैक्ट है कि इसके बाद भी उन्हीं को 40 लाख रुपये के फारेन एक्सचेंज की रिकमेंडेशन की गई नाइलोन टाप्स इम्पोर्ट करने की। लेकिन फाइनांस मिनिस्ट्री ने उसकी टर्न डाऊन कर दिया?]

श्री मनुभाई शाह : वह सब इन्क्वायरी की जाएगी । श्राप लिख कर दीजिए, ऐसे जवानी तो नहीं कर सकता । मुझे पता नहीं किसने इम्पोर्ट किया, डिफेंस मिनिस्ट्री ने किया या किसी श्रौर ने किया । सारी चीज की नालेज जितनी मेम्बर साहब को है, हमको है नहीं । श्रगर लिख भेजें तो सारी तहकीकात करेंगे । मैं नहीं करूंगा तो दूसरी मिनिस्ट्री को भेज दूंगा श्रौर श्रापको रिजल्ट बता दूंगा।

*75. [The questioner (Thakur Bhanu Pratap Singh) was absent. For answer, vide cols. 409-410 infra.]

EXPORT OF COFFEE

*76. SHRI JAGAT NARAIN: Will the Minister of COMMERCE be pleased to state:

- (a) the quantity of coffee expected to be exported during the year 1966-67; and
- (b) the amount of foreign exchange likely to be earned by such export?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI M. SHAFI QURESHI): (a) About 26,800 tonnes.

(b) About Rs. 10.7 crores.

श्री जगत नारायण: क्या वजीर साहब बतलायेंगे कि 1965-66 में ज्यादा काफी एक्सपोर्ट होगी या कम होगी श्रौर एक्सचेंज कम मिलेगा या ज्यादा मिलेगा? श्री एम० शकी कुरेशी: जहां तक हमारे ग्रन्दाजे का ताल्लुक है, 1965-66 साल में 63,000 टन के करीब पैदाबार होगी।

श्री जगत नारायण : मैंने एक्सपोर्ट का पूछा है।

श्री एम० शकी कुरेशी: 26,800 टन मैंने ग्रापसे ग्रर्ज किया।

SHRI A. D. MANI: May I ask the Minister to give us information about the countries which are going to buy Indian coffee?

SHRI MANUBHAI SHAH: There is an International Coffee Agreement and what are called the quota countries. Barring the 11 Socialist countries and three countries of Africa, all the rest are the Members. So practically all over the globe we are exporting.

श्री जगत नारायण: क्या वजीर साहब बतलायेंगे कि काफी ग्रोग्नर्स की एक्सचेंज में ज्यादा प्राप्ति के लिए हिन्द सरकार क्या सहूलियतें दे रही हैं? कौन-कौन सी इमदाद देती हैं इस के मृताह्लिक बताएंगे?

श्रीं मनुभाई शाह : 1961-62 में 46,000 टन का प्रोडक्शन था। सारी जितनी स्कीमें हाउस ने मंजूर की श्रीर गवर्नमेंट ने बनाई, उनसे 1963-64 में 70,000 टन का प्रोडक्शन हुआ। प्रोडक्शन की बढ़ती श्रीर इजाफा होता चला जाए, ऐसी स्कीमें चल रही हैं।

SHRI MULKA GOVINDA REDDY: In view of the fact that there is a shortage of coffee production this year and that the prices are shooting up, will the Government think of revising the quota system?

SHRI MANUBHAI SHAH: No, Sir. We are equally short of foreign exchange and we are straining every